## WWW.LIVELAW.IN HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.

No.HHC/Admn.1(18)/78-XVI-Dated Shimla, the 2<sup>nd</sup> March, 2021.

## OFFICE ORDER

In continuation of this Registry office order of even number dated 8.1.2021, Hon'ble the Chief Justice has been pleased to constitute "National Law University, Advisory Committee", for looking after, all matters pertaining to Himachal Pradesh National Law University, comprising of the following Hon'ble Judges.

- 1. Hon'ble Mr. Justice Tarlok Singh Chauhan
- 2. Hon'ble Smt. Justice Jyotsna Rewal Dua

Hon'ble the Chief Justice shall be the ex-officio Chairman of the Committee. All recommendations made by the Committee shall be placed before Hon'ble the Chief Justice before taking follow up action thereon.

## BY ORDER

## REGISTRAR GENERAL

Endst. HHC/Admn.1(18)/78-XVI-4106-11 Dated:-2.3.2021.

Copy forwarded for information to:-

- 1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
- 2. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
- 3. The Secretaries/Private Secretaries/PAs to the Registrar General/Registrar (Vigilance)/ Secretary HPHCLSC/ Registrar (Judicial)/Registrar (Rules)/District and Sessions Judge (Leave/Training Reserve)/ Registrar (Accounts)/ Registrar (Estt).
- 4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
- 5. The Registrar, National Law University, 16-Mile Shimla, HP.
- 6. The Section Officer (Computer) to upload office order on the High Court website.

REGISTRAR GENERAL

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